

project and there is the Gandak project. The Bihar Government is not prepared to give up one project in order to include the other project. That is the position.

**पंजा साहिब जाने की अनुमति अस्वीकृति**

\*१४४३. श्री रघुनाथ सिंह : (क) क्या प्रधान मंत्री यह बतलाने की कृपा करेंगे कि यह सत्य है कि पाकिस्तान सरकार ने इस वर्ष पंजा साहिब की यात्रा के निमित्त भारतीय नागरिकों को अनुमति नहीं दी है ?

(ख) यदि हां, तो इस वर्ष किन विशेष परिस्थितियों के कारण अनुमति नहीं दी गई ?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) Yes.

(b) The Pakistan Government regretted their inability to agree to the proposed visit. No reasons were given, but it is well known that conditions have been abnormal and disturbed recently in certain parts of West Punjab.

श्री रघुनाथ सिंह : यह पंजासाहिब का स्थान अभी तक हिफाजत से है या नहीं ?

प्रधान मंत्री (श्री जवाहरलाल नेहरू) : जहांतक सुनन में आया है महफूज है ।

**संभरफार्म प्रकार के जहाज**

\*१४४४. श्री रघुनाथ सिंह : क्या उत्पादन मंत्री यह बतलाने की कृपा करेंगे कि संभरफार्म प्रकार के कितने जहाज भारत में बन रहे हैं और इन जहाजों की क्या विशेषताएं हैं ?

**The Minister of Production (Shri K. C. Reddy):** The Hindustan Shipyard Limited has on hand orders for the construction of five 7,000 DWT and two 8,000 DWT Maierform vessels. The Maierform vessels will be equipped with diesel engines which will use heavy oil. One special feature is the sharp rake of the bow, owing to which Maierform has good riding qualities in a heavy seaway and pitching also is comparatively less. The silhouette of the ship is also distinctive.

**Shri Altekar:** May I know, Sir, the cost of the Maierform ships?

**Shri K. C. Reddy:** I am afraid I cannot give the exact cost of each ship.

**HOUSING LOAN TO BIHAR**

\*1445. **Shri Jhulan Sinha:** (a) Will the Minister of Works, Housing and Supply be pleased to state the amount of loan sought by and sanctioned and made available to the State of Bihar under the Industrial Housing Scheme during the last two years and the progress achieved in the implementation thereof?

(b) Is there any scheme for housing in the non-industrial areas in the country for which Central aid is available?

**The Deputy Minister of Works, Housing and Supply (Shri Buragohain):** (a) A sum of Rs. 30 lakhs each was sought for and advanced as loan to the Bihar Government during the years 1951-52 and 1952-53, for disbursement to the employers under the terms of the Bihar State Industrial Housing Scheme. Nearly 669 tenements have so far been completed and the work on about 444 more is in progress.

(b) It may be possible to grant loans at reasonable rates of interest towards suitable slum-clearance schemes of State Governments and local bodies. The clearance of slums will affect the non-industrial population also.

**Shri Jhulan Sinha:** May I know, Sir, whether housing in non-industrial areas has been taken into consideration by the Government and suitable steps taken thereon?

**Shri Buragohain:** As I said, Sir, we have in contemplation schemes for slum-clearance, and we have addressed the State Governments. Some of the State Governments have sent their schemes; replies from others are awaited. We will take a decision in this matter when these are received and provide the allocation of funds for the purpose.

**Shri Jhulan Sinha:** Do all the schemes of slum-clearance relate to urban areas?

**Shri Buragohain:** Slum-clearance is for urban areas only, Sir.

**Shri B. S. Murthy:** Arising out of the answer that non-industrial areas are also taken into consideration, may I know, Sir, what amount has been allotted for non-industrial areas?